

GOVERNMENT OF INDIA
MINISTRY OF WOMEN AND CHILD DEVELOPMENT

LOK SABHA
UNSTARRED QUESTION NO.3744
TO BE ANSWERED ON 24.03.2017

**CARE OF CHILDREN WITH INTELLECTUAL AND DEVELOPMENTAL
DISABILITIES**

3744: SHRI RAGHAV LAKHANPAL:

Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

- (a) whether the Government has set up children homes in Uttar Pradesh and other States/UTs for development and care of children with intellectual and developmental disabilities and if so, the details thereof, State/UT-wise; and
- (b) the steps taken by the Government to insure that children are taken care of properly in the said homes?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF WOMEN AND CHILD DEVELOPMENT
(SHRIMATI KRISHNA RAJ)

(a): The Ministry of Women and Child Development is implementing a centrally sponsored Integrated Child Protection Scheme (ICPS) for the improvement in the well being of children in difficult circumstances. Under ICPS, financial assistance is provided to the States/UTs for, inter-alia, setting up and maintenance of various types of Child Care Institutions including Children Homes. Additional financial support is provided to the institutions having children with special needs, including those who are mentally or physically challenged. A separate home for such children is set up in a situation where there are large number of children with special needs in a district or group of districts. The State/UT wise details is **annexed**.

(b): The Ministry has been requesting the State Governments/UT Administrations from time to time to identify and register all CCIs under relevant provisions of Juvenile Justice (Care and Protection of Children) Act, 2000/2015, and set up functional inspection and other Committees to ensure that children in all the CCIs receive the best of care, and are not subject to any kind of neglect.

Annexure

Annexure referred to in reply to part (a) of Lok Sabha Unstarred Question No.3744 for 24.03.2017 raised by Shri Raghav Lakhanpal regarding “Care of Children with Intellectual and Developmental Disabilities”

The number of Unit/Homes for children with special needs run by the States/UTs including Uttar Pradesh and supported under ICPS (as on 22.03.2017).

S. No.	States / UTs	Unit/Home for Children with Special needs
1	Gujarat	2
2	Himachal Pradesh	4
3	Haryana	6
4	Jammu & Kashmir	2
5	Karnataka	6
6	Kerala	3
7	Maharashtra	1
8	Mizoram	3
9	Manipur	2
10	Punjab	4
11	Puducherry	5
12	Rajasthan	5
13	Sikkim	1
14	Tripura	4
15	Tamil Nadu	4
16	Uttar Pradesh	19
17	West Bengal	23
	Total	94